[RAJYA SABHA]

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[Shri Man Mohan Mathur

the country. The farmers are satis Their with their service. work fied appreciated by the Depart has been ment of Agriculture, Ministry of Agricul the Overseas Development ministration, United Kingdom, the Indian Council Agricultural Reof by the National search and evaluated Council of Applied Economic search. But, Sir, suddenly the Government has decided to abolish this organisation. The newspaper has published that with effect from 31st March. 1938 true organisation will be abolish ed. By that the poor people arid poor agriculturists of that poor area will be affected. This employees will lose their So, in the larger service. interest of the farmers, agriculturists and employees of that organisation, particularly those belonging to the Eastern region, I would request the Government to reconsider its deci sion. Already the Chief Ministers of West Bangal and Assam have pro One wing of such an organi testedsation is also serving in my district Kralahandi. That is a chronically drought-prone area. There, one big the Indravati project, project, is co We need their service at ming up. this time. When the fanners need the service of these technicians officials, the Government has decided abolish that to organisation. So, through this Special Mention I request the Government to reconsider it in that larger interest of the region.

SANTOSH KUMAR SAHU: (Orissa): Sir, emphasis in our nation is on technological revolution. here: we are abolishing a project fertiliser demonstration project which was going to propoxate in the eastern part of India, which is already an backward agriculturally area. urge upon the Ministry to reconsider its decision and allow the farmers to benefit from it in the application of fertiliers in different uses according to the scientific methods. Chief •Ministers of West Bengal Bihar and

others have opposed its abolition. The Government must come out with a categorical statement as to why it wants to deprive the farmers of this technoligical benefit. The Government should give an assurance that it would continue with this project so that farmers in the backward part of the country are not denied of its benefit.

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashra). I also as-Sociate myself with the views ex-pressed by the hon. Member through his Special Mention. It is a concern of all the farmers of this country. If any one takes a step intended to harass the farmers, we wil unitedly stand behind the farmers. It is our moral responsibility as Member of this House. I associate myself with the hon. Members for the sentiments which he has expressed in the House about the problems of the farmers. (Interruptions)

श्री राम नरेश यादकः (उत्तर प्रदेश) महोदय, मैं भी अपने को इससे सम्बद्ध करता है और चाहता हूं कि इस संबंध में सरकार जल्द से जल्द ध्यान दे क्योंकि किसानों का प्रश्न है। किसानों का प्रश्न देश के खाद्याप्त से जुड़ा हुआ है और देश के विकास से जुड़ा हुआ है। इसपर ध्यान जाना बहुत ही आवश्यक है।

Situation Arising out of Government's Decision to use Norplant I and Norplant II on Women of up under the US—aided Family Planning programme

SHRIMATI KAMLA SINHA (Bihar); Sir, through this Specir.l Mention I would like to bring to the notice of the Government a very serious affair which is being ried on the women of India in general and

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The Government is launching a massive family planning project in U.P. with US AID kown as Inova-tion in Family Planning Service Project. It is a massive \$325 million project, which will be on for more than 10 years. Under this mainly harmone-based contraceptives, such as Norplant I, Norplant II and Dep Provera will be used.

Norplant I and Norplant II are 4, long-acting reversible hormonal contraceptives in capsule form implanted under the skin of a woman's upper arm. which is called siub_dewnal implant. It releases a synthetic hormone called levenotgestrel. Pregnancy is prevented through combination of mechanisms. has been found that loite-term consequences of its use are dangerous. This is supported by the World Health publication 1990 Organisation's Norplant. Even Population Council of USA. a Government body, which is propagating it, also stated: "since Norplant has not been widely used vet. relatively i little information exists on either its long term saelty of its) long- terra side effects

Sir, in India women have teen used as guinea-pigs for clinical tests.. It also feared that Norplant-I and II are carecenogenic. The Indian Council of Medical Research and the Medico Friends' Council also have reservations on the use of I and II. Sir, I would like to Norplant mention here some of the complications on the use of Norplant. I quote from an eminent doctor;

"Norplant can cause anything from depression to heart trouble. Norplant causes complete disrup tion of the normal menstrual cycle, Since Norplant acts on such as hypothalamus, pituitary organs which also controls several other functhe reproductive activity, the tions than effect of Norplant is to

produce profound changes in these functions. In up to 15 per cent of women, acne and generalised hair growth has occurred signifying .listurbance in the hormonal balance. Loss of body weight was up to 10 kg in certain cases. Norplant causes an increase in blood pressure, heart problemis and disrupts the functioning of the circulatory and cardio-vascular system. Complications related to the reproductive organs also serious. In as many as 10 per cent oc the users ovarian cysts usually accompanied with pain in the lower abdomen *&ich often needs surgical intervention is reported. Surgical complications include the insertions infection at and removal had been reported It has also been etc.. reported that some of the main long term hazards include cancer of cervix and cancer of endometrium. Norplant potentially mutagenic and a carcinogenic Furthe ingredient hormone (levongest-rol) is passed into the breast milk and is absorbed into the intestine? of breast feeding infants. This alters the infants' metabolism and thus alters the body weight.

Mentions

About return to fertility, no proper study has been conducted." There is also a pig question mark. What is more upsetting is that "the clinical trials on Norplan were conducted in India without the consent of the women concerned. Helsinki Declaration on clinical trial states that informed consent of the cases is a basic norm any agency conducting clinical trials should follow. It is a violation of all ethics and human rights values, if this is violated.

I would also like to mention another drug which is going to be used It is Depo-Provera. Again I quote:

"Depo-Provera is manufactured by Upjohn Ltd.. a U.S.—based multinational drug company. Depo-Prover'a was not licensed for use in US. till recently but only for ex[Shrimati Kamla Sinha]

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port! Depo-Provera contains a female hormone called progestin. Progesion suppresses ovulation thus preventing pregnancy. It was firstly tried in South-East Asia, followed by other Third World countries, Bangladesh, etc."

Now it is going to be used in Uttar Pradesh and then the whole of India.

"In 1968, Upjohn was ordered to conduct tests into Depo-Provera's safety. The tests were not conclu sive. revelations were shock But ing enough for a ban. An increase in cervical cancers and brest tu mours also the fact that it may be transmitted through breast-milk and effect the infant and that it may cause infertility send shock waves amongst all those who are concerned. In 1978, the U.S. Food and Drug Administration formally denied approval of Depo-Provera U.S.A."

Now this is going to be used in India.

'A' major portion of Depo-Provera has been thrust on women of Asia and other Third World countries through various family planning Government organisations. Now, the Government of India has entered into a contract with the United States of America and the United States of America are going to dump these medicines in Uttar Pradesh in India. So, T hereby demand the U.S aided Papulation Project in Uttar Pradesh should not be allowed to dump Norplant I and II and Depo-jprovera which have not been used in the United States of America and in any of the developed countries. Thank you, Sir.

SHRI SUKOMAL SEN (West Bengal): Sir, what Mrs. Kamla Sinha has raised is a serious matter We support the laudable project. But it does not mean that India or the women of India should be used as guineapigs for testing the untested medicines manufactured by the U.S.

drug multinationals. This is what the U.S. drug multinationals are doing. They are testing these medicines in third-world countries. Now, Indian women are being used as guinea-pigs for testing there medicines which are protesed against in their own country. I seek the attention of the Government and I request that the Government should see to it that the socalled U.S. project is not allowed to enter India as it is a benevolence. First of all, the Indian Government should get it confirmed whether these medicines are actually appropriate and whether they are conducive to the purpose for which tthe are used. Otherwise, they should be banned and these projects should be totally banned from the country. Otherwise, it will be counterproductive. Women will be scared away, rural people will be scared away, from the Family Planning Project as it happened earlier also. It will be counter-productive and harmful to the Family Planning Project itself.

मौलाना श्रोबैदल्ला खाम आजमी : (उत्तर प्रदेश) : सर. मैं मिसेज कमला सिन्हा जी को सपोर्ट करते हुए यह कहना चाहता हं कि भ्रमेरिका कुछ मल्कों की जमीन पर बमबारी कर के श्रपने बमों का एक्सपेरीमेंट कर रहा है । हिंदुस्तान व एशिया के दूसरे मेल्कों में श्रपनी दवाभ्रों के जहर के जरिए इन मुल्कों की श्रीरतों के वजद पर एक्सपैरीमेंट कर के उनको तबाह और बर्बाद करने का काम कर रहा है। उसमें लगता यह है कि हमारी हकुमत फेसिली प्लानिंग के जरिए, प्रोग्राम के जरिए वह मुल्क की प्रावादी कम करना चाहती है, बजाय इसके[?] कि ग्रच्छे ढंग से मुल्क की ग्राबादी को कम करने का तरीका अपनाए, इंसामों को मारने का तरीका अपनाया जा रहा है। उसमें अमरीका की भदद से जिस तरह से इंसानों को हानि की कगार पर पहुंचाया जा रहा है, मैं उसकी जबदंस्त मजम्मत करते हुए उनके साथ भ्रपने को एसोसिएट करता हूं।

Special

DR. JINENDRA KUMAR **JAIN** Sir, you are aware (Madhya Pradesh): that I am a medical expert and also 'family-planning activist. I consider it to be... (Interruptions). What is it?

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): How many children do yon have?

DR. JINENDRA KUMAR JAIN: If the House wants to know, I have two children, Sir.(Interruptions). I do not know why they are laughing. It is a very serious matter.

THE VICE-CHAIRMAN (SHRI MD. SALIM): Do you want to associate or dissociate?

DR. JINENDRA KUMAR JAIN: My name is there and I do not want this House to be misled. I want to correct some of the misconceptions which might have arisen.

Mentions

THE VICE-CHAIRMAN (SHRI MD. SALIM)- Do you want to associate or dissociate?

DR. JINENDRA KUMAR JAIN: That is not the question. I want to correct the information because this is my subject.

Mrs. Sinha was very kind to ferret out some of the medical science reports which, I believe, somebody has prepared for her, out of context. (Interruption). Please listen to me. The issue is that in India. . . (Interruptions).

SHRIMATI KAMLA SINHA: Sir. I have serious objections to his comments.

THE VCE-CHAIRMAN (SHRI MD. SALIM): Mr, Jain, you should no (made such comments.

SHRIMATI KAMLA SINHA: Sir. this is very unkind of him. He may be a doctor. But all we know that he is run. ning a vedio studio. (Interruptions).

THE VICE-CHAIRMAN (SHRI MD. SALIM): You can seek permission from the Chairman on another occasion if you want to give some expert opinions. But when Mrs. Kamla Sinha makes her spe-cirri mention. while she is presenting her special mention, you should not comment like this.

DR. JINENDRA KUMAR JAIN: The question is not of Mrs. Kamla Sinha. The question is of the life and the quality of life of the women of our country

THE VICE-CHAIRMAN (SHRI MD. SALIM): We cannot convert this into a debate.

DR. JINENDRA KUMAR JAIN: Please be sure that 500,000.....

Transliteration in Arabic Script.

THE VICE-CHAIRMAN (SHRI MD. SALIM): I will allow you, if you warn to associate or- dissociate. But pleas do not convert this into a debate.

OR. JINENDRA KUMAR JAIN: Mr. Vice-Chairman, Mrs. Sinha is not the issue. This is not a question of association or dissociation. {Interruptions).

SHRIMATI KAMLA SINHA: But the issue is one which I have raised and it 19 a very vital issue. This is wrong. ruptions)

DR. JINENDRA KUMAR JAIN: T have sought the permission of the Chairman to speak on this and I should be allowed to speak. (Interruptions)

THE VICE-CHAIRMAN (SHRI MD. SALIM): The procedure is, if you are raising some point in the form of a special mention.. (Interruptions). If you want to associate yourself and want to seak even for half a minute on this, I can allow vou.. .(Interruptions)

मौसाना कोबैब्ल्ला खान आसमी : या हुकूमत के रिप्रजेंटेटिव होकर बोल हे हैं ?...(श्यवधान)...

THE VICErCHAIRMAN (SHRI MD. SALIM): It is for the Health Ministry to react to it. The other Members aiso associated themselves with it Now, it is for the Government to see whether they want to react- to this or not. (Interruptions).

JINENDRA KUMAR JAIN: Sir, do have a chance to speak after

having the permission of the Chairman? You allowed two more Members to get up and

THE VICE-CHAIRMAN (SHRI MD. SALIM): The Chairman ba- given you permission to associate vourself with

DR. JINENDRA KUMAR JAIN: 1 am taking advantage of that permission

THE. VICE-CHAIRMAN (SHRI MD SALIM): Please refrain from making any comment.

DR. JINENDRA KUMAR JAIN: Sir. I am just coming to the point that in India 500,000 women die every year of pregnancy and unwanted, unregulated, fertility behaviour of Indian women is a major cause of the morbidity ot women. (Interruptions)

SHRI SUNIL BASU RAY (West Ben issue or is malnutrition gal): Is that an this? What about the responsible for quality of life?

DR. JINENDRA KUMAR JAIN: Sir, there are many problems and malnutrition is one of them

SHRI SUNIL BASU RAY: You are unloading all your comments at the door of women.

DR. JINENDRA KUMAR JAIN: I have said only one sentence. (Interruption).

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANS PORT (SHRI JAGDISH TYTLER): Sir. I have my Bill. ('Interruptions).

DR. JINENDRA KUMAR JAIN: What do you mean by your Bill? I have taken he permission of the Chairman to sp:ak. (Interruptions).

SHRIMATI KAMLA SINHA: Sir, these are all uncalled for comments. I appeal, to you, Sir, to restrain the Member. . . (Interruptions)

DR. JINENDRA KUMAR JAIN: I have only spoken one sentence. What is this going on

^{† []} Transliteration in Arabic Script.

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THE VICE-CHAIRMAN (SHRI MD. SALEM): You can give a separate notice. If you want to say something on this, you can give a separate notice.

DR. JINENDRA KUMAR TAIN: I want to say something

THE VICE-CHAIRMAN (SHRI MD. SALIM): You see other Members also want to speak. Then there is a listed business. I cannot allow you to make a speech on this.

DR. JINENDRA KUMAR JAIN:

I am no- making a speech. I have just spoken one sentence so far. to say that family planning is a very important programme for the country and this is not true that Norplant is going to kill the Indian women. It is scientifically tried drug. In the past the family ptanning programme had suffered a great deal just because of some misconception. Please don't allow the same mistake to he repeated. The criticism of strategy for the family planning programme must not be on popular misconception. based There is a forum known as the Parliamentarians' Forum for Population and Development. We are supposed to be participating there. I would like to know from the Government why the menttarians' Forum for Population and Development is not functioning. Member of Parliament today is associated with that forum. A serious issue like what Mrs Sinha raised, should be dis-caused secineifically, dispanssionafely and in view of the interest of women, I make a categorical statement that in my humble opinion, what the hon. Member, Mrs. Sinfn. spoke about the scientific aspect of the Norplant, was not the whole truth. That was only a part of the statement. There has to he.. (Interruptions')

THE VICE-CHAIRMAN (SHRI MD. SALIM): You cannot challenge her in by conner. (Interruptions)

SHRIMATI KAMLA SINHA: Sir, is be an* (Interruptions)

as is ordered by the Chair.

DR. JINENDRA KUMAR JAIN: You should be ashamed Are you an* of yourself.(Interruptions) Sir, she should be ashamed of herself. How can she call me ants (Interruptions) Just because you are Communists and your ideology is failing.. .(Interruptions)

THE VICE-CHAIRMAN (SHRI MD. SALIM): Nothing will goon record. Dr. J. Jain please calm down. (Interruption \.

DR. JINENDRA KUMAR JAIN: She must withdraw her.

THE VICE-CHAIRMAN (SHRI MD. SALIM): It is not going on record (Interruptions). . . .

DR. JINENDRA KUMAR JAIN: I am explaining the family planning programme and you are trying to take poll-lica! mileage out of it. (Interruptions)

श्रीमती सल्याव्यक्तिनः (उत्तरप्रदेश) सर, यह महिस्ताओं कः इस् रुपसान कर रहे है

SHRIMATI KAMLA SINHA: drug has been used only in third-world countries and Africa and not in developed That is 3 P.M. the main thing, countries. (Interruptions) These drugs are used only in third-world countries and in Africa.

DR. JINENDRA KUMAR JAIN: That; not true. Family planning. .

THE VICE-CHAIRMAN (SHRI MD. SALIM): O.K. Dr. Jain. This issue should not be disclosed here now. . . (Interrup-tion)... I am not allowing anybody. Please take your seat, Mrs. Sinha. Shri Anand Prakash Ganlam.

श्री संघ प्रिय गौतमः (उत्तर प्रदेश) मि० वाईस चेयरमेन साहब।

उपसभाश्यक्ष (श्री मोहस्मद सलीय) बैठिए आप ।